

2019
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 5082 - A

Dated, Calcutta, the 16th August, 2019

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

Sub. : Filling up of the posts of Judicial Member in National Consumer Disputes Redressal Commission (NCDRC)

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. J-1/5/2018-CPU dated. 18.07.2019, alongwith its enclosures (Application Format) received from the **Ministry of Consumer Affairs, Food and Public and Public Distribution, (Department of Consumer Affairs)**, New Delhi, inviting willingness for filling up of the post of Judicial Member at **National Consumer Disputes Redressal Commission (NCDRC)**, New Delhi is being **uploaded** in the website of commission (www.consumeraffairs.nic.in) as well as the website of the Hon'ble Court (www.calcuttahighcourt.gov.in) for information of the officers of West Bengal Judicial Service, fulfilling the eligibility criteria as mentioned therein.

As such, I am to request you to inform the eligible judicial officers to visit the said website and download the content and, if willing, to forward their filled in application (in prescribed proforma) alongwith requisites, as sought for, to reach the Hon'ble Court **on or before 21.08.2019** for further necessary action in the matter at this end.

Yours faithfully,

Registrar (Judicial Service)

LD. Registrar Listing

Please upload the same